

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 10th day of **January 2019**

ORIGINAL APPLICATION NO. 330/00778 of 2018

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Chandi Prasad Pathak, aged about 59 years, son of Late Kamta Prasad Pathak, R/o 125B, Tezab Mill, Railway Colony, Anwarganj, Kanpur presently working on the post of Safaiwala.

.....Applicant.

VE R S U S

1. Union of India through General Manager, North Central Railway, Allahabad.
2. Senior Divisional Personnel Officer, North Central Railway, Allahabad.
3. Senior Divisional Mechanical Engineer (C&W), North Central Railway, Allahabad.
4. Coaching Depot Officer, North Central Railway, Kanpur.
5. Hari Shanker Mishra, Senior Section Engineer, Carriage & Wagon, Kanpur.

.....Respondents

Advocate for the Applicant : Shri Jaswant Singh

Advocate for the Respondents : Shri P.K. Pandey

OR D E R

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Heard Shri Jaswant Singh learned counsel for the applicant and Shri P.K. Pandey, learned counsel for the respondents.

2. Learned counsel for the applicant submitted that he wishes to withdraw the O.A in view of the fact that final order on the charge-sheet has since been passed.
3. Accordingly, in view of the statement made by the counsel for the applicant, the Original Application is dismissed as withdrawn with a liberty to file fresh O.A., on the same cause of action. No costs.

**(Rakesh Sagar Jain)
MEMBER-J**

**(Ajanta Dayalan)
Member -A**

Manish/-